

MANIPUR GAZETTE

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GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

NOTIFICATION

Imphal, the 2nd September, 2026

No. RRDP-4/1/2026-DP-DP: In exercise of the powers conferred by the Proviso to Article 309 of the Constitution of India, the Governor of Manipur hereby makes the following rules regulating the method of recruitment to the post of **Faculty (Computer Science), State Academy of Training, Manipur** as shown in the M.P.S.C. Form-8, namely: -

1. Short title :- These rules may be called **Faculty (Computer Science), State Academy of Training, Manipur, Recruitment Rules, 2026**.
2. Application:- These rules shall apply to the post specified in column 1 of the M.P.S.C. Form-8 hereto annexed.
3. Classification, Scale of pay, method of recruitment etc.:- Classification of the said post, scale of pay, method of recruitment and other matters connected therewith shall be as specified in the columns 3 to 13 of the said MPSC Form-8.
4. Disqualifications: -
 - (a) No person, who has more than one wife living or who having a spouse living, marries in any case in which such marriage is void by reason of its taking place during the life time of such spouse, shall be eligible for appointment to the aforesaid post, and
 - (b) No woman, whose marriage is void by reason of the husband having a wife living at the time of such marriage or who has married a person who has a wife living at the time of such marriage, shall be eligible for appointment to the said post.

Provided that the Governor of Manipur may, if satisfied that there are special grounds for so ordering, exempt any person from the operation of this rule.

5. "Power to relax - Where the Governor is of opinion that it is necessary or expedient so to do, he may order, for reasons to be recorded in writing and in consultation with the Department of Personnel &

Administrative Reforms(Personnel Division), Govt. of Manipur for relaxation of any of the provisions of these rules with respect to any class or category of persons or posts.”

6. These rules shall come into force with effect from the date of publication in the Manipur Gazette.

By orders & in the name of the Governor,

M. RABICHANDRA SINGH,
Under Secretary to the Govt. of Manipur.

MPSC FORM NO. 8

**RECRUITMENT RULES FOR THE POST OF FACULTY (COMPUTER SCIENCE)
STATE ACADEMY OF TRAINING, MANIPUR**

1	Designation of post(s)	Faculty (Computer Science), SAT
2	No. of post(s)	06 (Six)
3	Classification	GCS Class-I or Group-A (Gazetted)
4	Scale of pay	Rs.9300 - 34800 + GP 4400 (Pre-revised) and Level-9 in Pay Matrix of MS(RP) Rules, 2019 [Sr. Faculty (Computer Science) GP- Rs 5400 (Pre revised and Level 12 in Pay Matrix of MS(RP) Rules,2019 after 9 years of regular service in the Grade]
5	Whether selection or non- selection post	Selection
6	Age for Direct recruits	Minimum 21 years. Maximum 38 years [Upper age limit is relaxable for Govt. Servants appointed under the Government of Manipur to the extent of the period of continuous service put in the post/ service and by 5(five) years for SC/ST and by 3(three) years for OBC candidates and a Govt. servant who belongs to SC/ST will get the facility admissible to a Govt. servant in addition to the relaxation admissible to SC/ST candidates). Relaxation may also be applicable in case of disabled person, ex-serviceman, etc. as per Govt. Orders, OM etc.
7	Educational and other qualifications required for direct recruits	<u>ESSENTIAL QUALIFICATION :</u> MCA/BE or B.Tech (Computer Science/Computer Engineering/ Information Technology)/M.Sc (Software Engineering/IT/Computer science)
8	Whether age & educational qualification prescribed for Direct Recruits will apply in the case of promotees	N.A.
9	Period of Probation, if any	2 (two) Years
10	Method of recruitment whether by direct recruitment or by promotion or by deputation/ transfer and percentage of the total sanctioned post to be filled by various methods	By direct recruitment
11	In case of recruit by promotion /deputation/transfer, grades from which promotion/deputation/transfer to be made	N.A.

12	If a DPC exists, what is its composition	Class- I DPC
13	Circumstances in which MPSC is to be consulted in making recruitment	As required except as provided under MPSC (Exemption from Consultation) Regulations, 1972

By orders & in the name of the Governor,

M. RABICHANDRA SINGH,
Under Secretary to the Govt. of Manipur.